

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 646 OF 2007

with

O.A. NO. 744 OF 2007

with

O.A. NO. 446 OF 2007

Tuesday, this the 24th day of November, 2009.

CORAM:

HON'BLE Dr. K.B.S. RAJAN, JUDICIAL MEMBER

HON'BLE Mr. K. GEORGE JOSEPH, ADMINISTRATIVE MEMBER

1. OA 646/07 :

P.V. George

Superintendent of Police (Retd as Assistant Director,

Kerala Police Academy, Ramavarmapuram, Thrissur)

Residing at Pattanikarot House

Kuravilangad P.O.

Kottayam District – 686 633

... Applicant

(By Advocate Mr. R Rajasekharan Pillai)

versus

1. The Union of India represented by the Secretary
Ministry of Home Affairs
New Delhi
2. The State of Kerala represented by the
Chief Secretary
Government Secretariat, Thiruvananthapuram
3. The Union Public Service Commission represented
by its Secretary
New Delhi
4. The Selection Committee constituted under Regulation 3
of the IPS Appointment by Promotion Regulations 1955
represented by the Chairman, UPSC, New Delhi
5. The Principal Secretary
Home Department
Government Secretariat
Thiruvananthapuram
6. The Director General of Police, Kerala
Thiruvananthapuram

7. K.B.Balachandran
Superintendent of Police
CBCID SIG I, Muttada
Thiruvananthapuram
8. V.R.Raghuvarma
Vigilance Officer
Excise Department, Excise House
Vellayambalam, Thiruvananthapuram
9. K.J.Devasia, SP(Retired)
Karamvelil House
Kuravilangad P.O.
Kottayam District – 686633
10. E.Divakaran SP (Retired)
House Nop.236, Sneh Nagar
Uliyakovil P.O
Kollam
11. A.Mohan, SP Railways
Thiruvananthapuram
12. N.Gopalakrishnan, SP (Retired)
Kailas, Mukkolakal Jn. Attikuzhy
Kazakootam P.O., Thiruvananthapuram
13. P.G.Asok Kumar, SP (Retired)
Amabazhathinal House
Panamattom P.O, Kooral
Ponkunnam, Kottayam
14. M.P.Dinesan, SP
CBCID, Palakkad
15. P.C.Muhajir, SP (Retired)
Plot No.19, Hillgarden, Anjeri
Thrissur – 680006
16. B.Jogesh, SP
VACB TVM Range
Thiruvananthapuram
17. K.A.George, SP (Retd)
Koniparamban House
Kodali P.O, Thrissur

Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC (R1,3&4)
 Advocate Mr. R.Premankar, GP (R2,5&6)
 Advocate Mr.S.Sreekumar (R9,10,12&13)
 Advocate Mr.N.Nandakumara Menon (R-11)
 Advocate Mr.S.Radhakrishnan (R-15))

2. OA 744/07 :

P.V.George
 Superintendent of Police (Retd as Assistant Director,
 Kerala Police Academy, Ramavarmapuram, Thrissur)
 Residing at Pattanikarot House
 Kuravilangad P.O.
 Kottayam District – 686 633

Applicant

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 by its Secretary
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 of the IPS Appointment by Promotion Regulations 1955
 represented by the Chairman, UPSC, New Delhi
5. The Principal Secretary
 Home Department
 Government Secretariat
 Thiruvananthapuram
6. The Director General of Police, Kerala
 Thiruvananthapuram
7. K.J. Devasia, SP
 Karamveil House
 Kuravilangad P.O.
 Kottayam District – 686633
8. E.Divakaran SP
 House No .236, Snehanagar
 Uliyakovil P.O, Kollam
9. N.Gopalakrishnan, SP
 Kailas, Mukkolakal Jn. Attikuzhy
 Kazakootam P.O., Thiruvananthapuram
10. P.G.Asok Kumar, SP
 Amabazhathinal House
 Panamattomb.P.O, Kooral
 Ponkunnam, Kottayam

11. M.P.Dinesan, SP
CBCID, Palakkad ... Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC (R1,3&4)
Advocate Mr. R.Premsankar, GP (R2,5&6)
Advocate Mr.S.Sreekumar (R 7 & 10))

3. OA 446/07 :

S.Radhakrishnan Nair
Superintendent of Police (Retd)
Residing at Madhurima
Pazhaveedu P.O., Alapuzha ... Applicant

(By Advocate Mr. R Rajasekharan Pillai)

versus

1. The Union of India represented by the Secretary
Ministry of Home Affairs
New Delhi
2. The State of Kerala represented by the
Chief Secretary
Government Secretariat,
Thiruvananthapuram
3. The Union Public Service Commission represented
by its Secretary
New Delhi
4. The Selection Committee constituted under Regulation 3
of the IPS Appointment by Promotion Regulations 1955
represented by the Chairman,
UPSC, New Delhi
5. The Director General of Police, Kerala
Thiruvananthapuram
6. P.Ramadasan Pothan
Superintendent of Police
Kozhikode Rural, Vadakara ... Respondents

(By Advocate Mr.P.A.Aziz, ACGSC (R1,3&4)
Advocate Mr. R.Premsankar, GP (R2 & 5
Advocate Mr.George Mecheril (R-6)

The applications having been heard on 24.11.2009, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER

These are of 2007 cases and have been adjourned sine-die as a Writ Petition was pending. Writ Petition was disposed of quite sometime ago. Now Writ Appeal 374/09 is pending. We are of the considered view that these OAs may be closed as infructuous with liberty to the applicants to revive the same at the conclusion of Writ Appeal, if necessitated. Ordered accordingly. No costs.

Dated, the 24th November, 2009.

**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

VS